

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.108
CP(IB)/200(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vrajpack Industries

.....Applicant

V/s

Marmola Vitrified Private Limited (Formerly Known As
Simola Vitrified Private Limited)

.....Respondent

Order delivered on 19/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Devashish K Trivedi, Advocate

For the Respondent : Mr. Chaitnya J Patel, Advocate

ORDER

Learned Counsel Mr. Devashish K Trivedi appears for the applicant and states that today they have received some payment and a proposal for settlement from the other side and requests adjournment to seek instructions from his client regarding pursuing this application.

List for hearing on 07.07.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**